

The Government of India are giving financial assistance for the establishment of training centres.

#### Foreign Exchange for Studies Abroad

1514. { Shri Kapur Singh:  
Shrimati Shashank Manjari:

Will the Minister of Finance be pleased to lay on the Table an up-to-date list of non-technical courses and foreign institutions so far approved by Government for the purpose of release of foreign exchange?

**The Minister of Finance (Shri T. T. Krishnamachari):** Except for the various branches of Medicine and Engineering, all other subjects are treated, for exchange control purposes, as non-technical. Study of these subjects abroad is eligible for the release of foreign exchange unless the subjects fall in the "banned" list. A list of these "banned" subjects as they stand at present is laid on the Table of the House. [Placed in Library. See No. LT-2096/63].

From October, 1963, studies in these subjects are permitted at all reputed Institutions abroad.

#### Water Supply in Madras State

1515. Shri M. G. Thengondar: Will the Minister of Health be pleased to state:

(a) the amount of Central assistance given to Government of Madras for protected water supply during 1961-62, 1962-63 and 1963-64, so far; and

(b) whether there is any proposal to increase such assistance on account of high incidence of Cholera in the State?

**The Minister of Health (Dr. Sushila Nayar):** (a) Loans amounting to Rs. 111.86 lakhs and Rs. 134.72 lakhs have been paid during 1961-62 and 1962-63 respectively, to the Government of Madras for the implementation of Urban Water Supply and

Drainage Schemes under the National Water Supply and Sanitation Programme. A sum of Rs. 265 lakhs has been allocated for this purpose during 1963-64.

Grants-in-aid amounting to Rs. 100.43 lakhs and Rs. 87.52 lakhs have been paid to the Madras Government as Central assistance during 1961-62 and 1962-63 respectively, for all State Plan schemes under the Health Sector including Rural Water Supply Schemes. An amount of Rs. 100.80 lakhs has been allocated during 1963-64 for all State Plan schemes. It is not possible to indicate the figures separately for rural water supply schemes, as according to the existing procedure for release of Central assistance to the States, allotment of funds is not made scheme-wise but the amount is sanctioned for broad groups or categories of schemes.

(b) No.

#### Jewellery Factory

1516. Shri P. C. Boroach: Will the Minister of Finance be pleased to state the decision, if any, taken on the question of starting a 22 carat gold jewellery factory for manufacturing gold ornaments for export?

**The Minister of Finance (Shri T. T. Krishnamachari):** Government of India have no proposal under consideration for starting a 22 carat gold jewellery factory for manufacturing gold ornaments for export.

#### "Safety Park" for Children in New Delhi

1517. Shri Surendra Pal Singh: Will the Minister of Health be pleased to state:

(a) whether it is a fact that the New Delhi Municipal Committee has decided to construct a novel "Safety Park" for children, which will be the only one of its kind in the country; and

(b) if so, where this park will be located and its financial implications?